## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

### LOK SABHA UNSTARRED QUESTION NO. 83 TO BE ANSWERED ON 03.02.2025

### **Strengthening Sports Infrastructure in Raebareli**

#### 83. SHRI RAHUL GANDHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any initiatives are being taken by the Government to strengthen the sports infrastructure in Raebareli;
- (b) if so, the details thereof;
- (c) whether any proposals are under consideration of the Government to augment sports facilities in Raebareli and if so, the details thereof;
- (d) whether any initiatives are being taken by the Government to promote sports among school-children, women and differently abled persons in Raebareli; and
- (e) if so, the details thereof?

# ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

- (a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including strengthening of sports infrastructure in the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. However, one project, namely, Construction of Multi-Purpose Hall at Jaitpur Police line road District Raebareli, Uttar Pradesh, has been sanctioned under the Khelo India Scheme in Financial Year 2020-21. The details of the sports infrastructure sanctioned under Khelo India Scheme across the country, including in Raebareli, Uttar Pradesh, are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in.
- (c) There is no such proposal is under consideration in this Ministry.

- (d) and (e) The Ministry of Youth Affairs & Sports implements the following schemes to promote sports in the country, including among school-children, women and differently abled persons in Raebareli:
- (i) Scheme of "Khelo India- National Programme for Development of Sports"; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

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